### GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO. †401 TO BE ANSWERED ON 19.11.2019

### **FUNDS FOR SCs AND OBCs**

## †401. SHRI KAUSHALENDRA KUMAR:

# Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether data regarding the population of Scheduled Castes and Backward Classes in the country is available with the Government;
- (b) if so, the details thereof;
- (c) whether the Government is considering to allocate funds to be spent on development schemes on the basis of the available data;
- (d) whether it is a fact that the Government has failed to eradicate poverty and minimise starvation deaths despite poverty alleviation campaigns and schemes being implemented in the country; and
- (e) if so, the details thereof?

#### **ANSWER**

# MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI RATTAN LAL KATARIA)

- (a) & (b): The data regarding the population of Scheduled Castes is available with Government. The details can be seen on the following links:
  - (i) http://www.censusindia.gov.in/2011census/SC-ST/pca\_state\_distt\_sc.xls
  - (ii) http://www.censusindia.gov.in/2011census/pca\_sc/pca- sc.html

The data on backward classes are not available.

- (c): Fund allocation under some of the Schemes for Scheduled Caste Welfare i.e. Pre- Matric Scholarship for SC Students, Special Central Assistance for Scheduled Caste Sub Plan and Pradhan Mantri Adarsh Gram Yojana Pre-Matric and Post Matric Scholarship for OBC Students is based, inter alia, on the population data.
- (d) & (e): The mandate of this Department is implementation of the schemes of educational, economic and social empowerment of Scheduled Castes/Other Backward Classes, Senior Citizens, victims of Drug Abuse, transgenders, Denotified Nomadic and Semi-Nomadic Tribes (DNTs). This Department does not maintain information related to poverty and death starvation.